

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

STARRED QUESTION NO:84
ANSWERED ON:09.07.2009
CAPITAL PUNISHMENT
Reddy Shri Anantha Venkatarami

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Law Commission has recommended for implementation of capital punishment in cases of dowry deaths;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) No, Sir.
- (b) and (c) Does not arise.